IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

(Special Original Jurisdiction)

MONDAY, THE FIRST DAY OF DECEMBER TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE CHIEF JUSTICE APARESH KUMAR SINGH

THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

WRIT PETITION NO: 36597 OF 2025

Between:

Salla Sudheer Reddy, S/o Salla Veera Reddy, Rep.by its Guradian Father. Salla Netra D/o. Salla Sudheer Reddy, Aged 17 years, Occ Student, R/o Flat No. 403, Concrete Harmonica Apt, Road No. 2, Prashanth Nagar, Uppal, Ranga Reddy, Telangana.

AND **...PETITIONER**

1. The State of Telangana, represented by its Principal Secretary, Medical and Health Family Welfare Department, Secretariat Buildings, Hyderabad-500 055
2. Kaloji Nararayana Rao University of Health Sciences, represented by its Registrar, Warangal.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate writ, order or direction more particularly one in the nature of writ of mandamus declaring the action of the respondents particularly the 2nd respondent in not considering the petitioners request for online registration for admission into MBBS/BDS course under Management Quota B and C (NRI) Category in Additional Stray Vacancies or next phase of counselling for the academic year 2025-26 as illegal, arbitrary, unconstitutional and consequently direct the respondents to consider and permit the petitioners to upload online application for admission into MBBS/BDS course under Management Quota B and C (NRI) category for the academic year 2025-26 in ongoing or next phase of counseling.

IA NO: 1 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the 2nd respondent to consider the petitioners request for online registration under Management Quota "B & C" (NRI) Category for admission into MBBS/BDS course in the Additional Stray Vacancies or next phase of counselling for the academic year 2025-26, pending disposal of writ petition

Counsel for the Petitioner: SRI L RAM SINGH

Counsel for the Respondent No 1: SRI TANDRA RAMESH
AGP FOR HEALTH, MEDICAL & FW

Counsel for the Respondents No 2: SRI T SHARATH
SC FOR KALOJI NARAYANA RAO
UNIVERSITY OF HEALTH SCIENCES

The Court made the following: ORDER

IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

The Hon'ble The Chief Justice Sri Aparesh Kumar Singh

and

The Hon'ble Sri Justice G.M.Mohiuddin

Writ Petition No.36597 of 2025

Dated: 01.12.2025

Between:

Salla Sudheer Reddy ...**Petitioner**

and

The State of Telangana
Rep. By its Principal Secretary,
Health, Medical and Family welfare Department,
Secretariat Buildings, Hyderabad and another ...**Respondents**

Order:

Heard Mr. L.Ram Singh, learned counsel appearing for the petitioner; Mr. Tandra Ramesh, learned Assistant Government Pleader for Health, Medical and Family Welfare Department appearing for respondent No.1 and Mr. T. Sharath, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences appearing for respondent No.2 (for short 'the University').

2. Petitioner wants to participate in the counselling process for admission into MBBS/BDS course for the academic year 2025-26

under Management quota 'B&C' category in the stray vacancies as his name did not appear in the merit list for competent authority quota despite participation.

3. Learned Standing Counsel for the University submits that the representation, if any, made by the petitioner shall be dealt with in accordance with law.

4. In view of the aforesaid submission and in the peculiar facts of the case, the Writ Petition is disposed of with a direction to the University to decide the representation of the petitioner in accordance with law within a period of two days from the date of receipt of a copy of this order. It is made clear that this Court has not expressed any opinion on the merits of the case. No costs.

Miscellaneous applications pending, if any, shall stand closed.

SD/- M.JAWAHAR REDDY
ASSISTANT REGISTRAR

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SECTION OFFICER

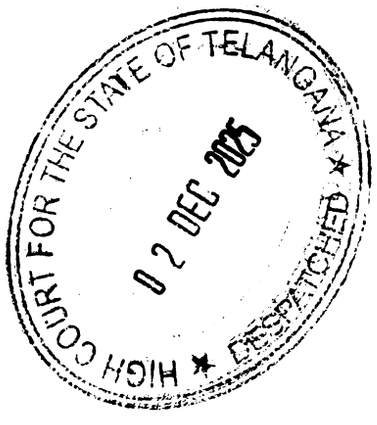
To,

1. The Principal Secretary, Medical and Health Family Welfare Department, State of Telangana, Secretariat Buildings, Hyderabad-500 055
2. The Registrar, Kaloji Nararayana Rao University of Health Sciences, Warangal.
3. One CC to SRI L RAM SINGH Advocate [OPUC]
4. Two CCs to GP FOR HEALTH, MEDICAL & FW ,High Court for the State of Telangana at Hyderabad. [OUT]
5. Two CD Copies

CC TODAY

HIGH COURT

DATED:01/12/2025



ORDER

WP.No.36597 of 2025

DISPOSING OF THE WRIT PETITION WITHOUT COSTS

SMT
2/12/25